महोदय का ध्यान इस ग्रीर गया है कि बिजली की जैनरेशन के लिए उत्तर प्रदेश सरकार ने 242 करोड़ हु० की ग्रापसे की ग्रौर ग्रापने केवल मांग करोड रु० दिए हैं ग्रीर जिल मिनी स्टील प्लांट का ज़िक्र श्री बाब भाई चिनाई ने किया, क्या ग्रापके फाइनेत्स कारपोरेशन के लोग उनसे वसूल कर रहे हैं. जब कि वे प्लांट बिजली की कमी से बंद हो गए? क्या सरकार सोचेगी कि उनको कोई मदद दी जाए सुद के मामले में ताकि उनको उत्तर प्रदेश में रखा जाए ग्रीर क्या विजर्ला के जैनरेशन के लिए कोई विशेष सहायता उत्तर प्रदेश की करेंगे? राम ग्रौर कष्ण के प्रदेश का संतोष ग्राप लोग कब तक परखना चाहते हैं, यह मैं वित्त मंत्री जी से जानना चाहता हं?

श्री प्रकाशवीर शास्त्री: शिवाजी के प्रदेश के हैं वित्त मंत्री जी।

श्री य० ब० चव्हाण : साफ बात यह है कि शिवाजी के प्रदेश की गर्मी का ग्रापको पता नहीं है। ग्राप देखते हैं ख़ाली बम्बई शहर की रंगीली दुनिया।

I think Mr. Chandra Shekhar has raised this question and I see his point but it is very difficult for me to say what we can do but, we are certainly looking into it.

SHRI KHYOMO LOTHA: Sir, the figure given here is Rs. 221.38 crores for the entire North-Eastern region. I would like the hon. Minister to give me a complete break-up State-wise in this region. I would also like to know the reasons for the vast disparities in this region.

SHRI Y. B. CHAVAN: Well, the Statewise break-up I can give you. As far as Manipur is concerned, it was Rs. 10 lakhs in 1967 and Rs. 12 lakhs in 1969.

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[Mr. Deputy Chairman in the Chair]

Then, Arunachal Pradesh. I think about the other areas I have not got any particular information here with me. Assam, of course have got. In regard to this State, it was Rs. 164 crores in 1967, Rs. 182 crores in 1968 and Rs. 220 crores in 1969. So, I have got only information about Assam and Manipur with me at the present moment. Tripura figure also I have got. Investment here also is very little. It is only Rs. 89 lakhs in 1967 and Rs. 70 lakhs in 1968.

Construction of a Civil Enclave at Jorhat
Airport

*186. SHRI NABIN CHANDRA
BURAGOHAIN†:

SHRI K. B. CHETTRI:
SHRI N. P. CHAUDHARI:
DR. V. A. SEYID MUHAMMAD:
DR. R. K. CHAKRABARTI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the proposal for construction of a civil enclave at Jorhat Airport which was mooted in 1971, has not yet been implemented; and
- (b) what are the hurdles in the way of constructing the enclave?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SMT) SAROJINI MAHISHI): (a) and (b) The development of a civil enclave at Jorhat air port has undergone some delay due to difficulties in acquiring suitable land. Some land has now been transferred to the Civil Aviation Department and additional land is being acquired through the State Government. It is hoped to start work on the civil enclave during the next financial year.

SHRI NABIN CHANDRA BURAGOH-AIN: May I know what is the cost of the plan?

(Interruption)

MR. DEPUTY CHAIRMAN: She does not follow the question. Well, the Question Hour is over.

†The question was actually asked on the floor of the House by Shri Nabin Chandra Buragohain.